

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
SUPPLIMENTARY CAUSE LIST 11.04.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RES PONDEN
1	Dr. Pramila Acharya , Advocate	S.B.Civil Misc.Tr.Pet.No. 145/ 2015, Smt.Varsha @ Harshita V/s Dhiraj Kashera	Mr.Ramniwas Choudhary	Mr.K.S.Rathore & Swaroop Singh
2	Shri H.S.Baloat ,Advocate	S.B.Civil Misc.Appeal 2392/2012,Narendra Kumar V/s Sarla.	Mr.Heider Agha	Mr.

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1	Shri Mali Ram Pareek Advocate	D.B.Civil Misc.No.1633 / 2015,Sheela @ Guddi V/s Mahesh Trivedi	Mr.R.K.Charan & Abhiishek Charan	Mr.Farzand Ali
2	Shri Harish Purohit , Advocate	S.B.Civil Misc.Appeal No.2103//2012,Seeshpal V/s Smt.Reshma	Mr.Vine3et Jain	Dr.Sachin Acjarya
3	Dr. Pramila Acharya , Advocate	S.B.Civil Misc.Appeal No.918/2010,Vijay Kumar V/s Smt.Neelam Rani	Mr.G.J.Gupta	Mr.L.K.Ramdhari
4	Shri D.S.Udhawat , Advocate	S.B.Civil Misc.Appeal No1412/2007,Smt.Chandra Lata V/s Jitendra Kumar	Mr.I.R. Choudhary	Mr. Pradeep Shah & Sandeep Shah

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2	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Tr.Pet.No. 06/2016,Smt.Gope V/s Vijay Shankar Chandak	Mr.Nitin Trivedi	Mr.J.K.Baiya
3	Shri Rajendra Daidch,Advocate	S.B.Civil Misc.Tr.Pet.No. 05/2016,Kalpjana Sikaligar V/s DeepakSikaligar	Mr.M.L.Kharti	Mr.....
4	Shri Manak Lal chandak,Advocate	S.B.C.M.A.No.372/2008 Smt.Rekha V/s Suresh	Mr.K.R.Bhati	Mr.N.K.Rastogi
5	Shri Dhanpat Choudahary,Advocate	S.B.C.M.A.No.1947/07 Dharmendra Kumar Shanrma V/s Renu Devi	Mr.Sanjay Nhahar	Mr.....
6	Shri Dhanpat Choudahary,Advocate	S.B.C.M.A.No.1151/07 Pawan Kumar V/s Renu	Mr.Dhirendra Singh	Mr.....
7	Shri Prashant Sharma,RetdD.J.	S.B.Civil Misc.Tr.Pet.No. 09/2016,Smt.Kiran @ Pinki V/s Manoj Kumar	Mr.Nitin Trivedi	Mr.Ranjeet Singh


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर ✓

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(Signature)
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